Shri Alagesan: That is the main answer. All the stations will be located at the pitheads.

Shri Warior: May I know whether the necessary arrangements with foreign countries have been made to get all the supplies of machinery in time?

Shri Alagesan: I have answered that question?

Shri Indrajit Gupta: One of the proposed stations mentioned I think is in the Kashmir region. May I know, in view of the fact that large-scale mining of coal, I think, has not yet even commenced in Kashmir, if this plan is based on any real estimates?

Shri Alagesan: Yes. There are coal finds, and it is proposed to mine that coal for the purpose of the power station.

Shri Sham Lal Saraf: May I know what progress, if any, has been made with regard to the setting up of this power station at Kalakote where a lot of coal is being worked out nowadays?

Shri Alagesan: I am not able to say off-hand.

Nationalisation of General Insurance

*201. *Dr. L. M. Singhvi: Shri S. M. Banerjee: Shrimati Savitri Nigam: Shri Warior: Shri Yashpal Singh: Shri Sarjoo Pandey:

Will the Minister of Finance be pleased to state:

- (a) whether it is a fact that Government are considering the nationalisation of the General Insurance business; and
- (b) if so, the present state of the proposals?

The Deputy Minister in the Ministry of Finance (Shrimati Tarkeshwari Sinha): (a) and (b). Different aspects of the question of nationalisation of

general insurance are being examined by the government and it would take some time before this examination is completed.

Dr. L. M. Singhvi: By when is this examination likely to be completed?

Shrimati Tarkeshwari Sinha: I cannot give a time-limit. As I said, it is under examination, and only after the examination is complete, the results will be known.

Dr. L. M. Singhvi: What is the proportion of non-Indian insurers in the general insurance business as compared to the Indian component?

Shrimati Tarkeshwari Sinha: The proportion of non-Indians in the general insurance business is not with me. If a separate question is put, I would be able to answer.

Shri S. M. Banerjee: The hon. Deputy Minister said that certain aspects are being considered. I want to know whether Government have agreed in principle that general insurance should be nationalised?

The Minister of Finance (Shri Morarji Desai): There is no question of agreeing with the principle before the question is examined.

Mr. Speaker: Why should they pursue it? How can the Government come out?

Shri Surendranath Dwivedy: Then, what are they examining, if they have not decided upon the policy?

Mr. Speaker: Whether at all it should be nationalised or not.

Shri S. M. Banerjee: May I make a submission?

Mr. Speaker: I do not see any purpose in pursuing it and asking the Government to commit itself in advance whether it would nationalise it or not, because it would have various effects on the economy, and people would take advantage of it.

Shri S. M. Banerjee: I am only saying that this question arose because the Prime Minister is reported in the papers to have expressed opinion in favour of this. That is why I want to know.

Oral Answers

Shri Morarji Desai: This is also wrong.

Shri Warior: What is the annual business turnover of the general insurance business in this country?

Shrimati Tarkeshwari Sinha: I do not have the latest figures, but some time back it was about Rs. 60 crores.

श्री यशपाल सिंह: क्या मैं जान सकता हूं कि जब तक नेशनलाइजेशन नहीं होता तब तक जो लाखों रुपय की पालीसीज मारी जा रही हैं श्रीर पब्लिक का लाखों रुपयों का नुकसान हो रहा है, उस के लिये मरकार क्या तजवीज सोच रही है ?

श्री मोरारजी देसाई: यह कहना तो सही नहीं है कि लाखों रुपयों की पालीसीज मारी जा रही हैं।

Shri Indrajit Gupta: I want to know in this connection whether Government has examined this aspect that the transactions abroad by many of these general insurance companies have resulted in losses leading to depletion, quite a big depletion, in our foreign exchange. Is this aspect also being examined, and if so, what is the result?

Shrimati Tarkeshwari Sinha: Every aspect is being examined.

Shri Indrajit Gupta: What is the result of that?

श्री सरज् पांडे : चूंकि इस संकटकालीन स्थिति मैं हम को रूपयों की जरूरत है क्या निकट भविष्य में सरकार इस बारे में कोई फैसला करेगी ?

श्री मोरः रजी देसाई: संकटकालीन स्थिति के होते हुए श्रभी कुछ नहीं किया जायेगा।

Shri Rameshwar Tautia: May I know whether it is a fact that the Controller of Insurance at Simla exercises powers to control general insurance; if so, what is the need for nationalising insurance companies?

Mr. Speaker: That is only a suggestion.

Shri D. C. Sharma: May I know if the question is being examined departmentally or by an expert body; if it is being examined by an expert body, who are the members of that body?

Shri Morarji Desai: There are no experts. All the experts are in the Ministry.

Shri Joachim Alva: A few of the companies act under the fear that the hammer of nationalisation may come over their head. Is a strict check kept on the state of their accounts regarding the flight of capital or mismanagement of accounts or in regard to investments that may not be real or bona fide?

Shrimati Tarkeshwari Sinha: Yes Sir. A strict check is kept.

Shri Harish Chandra Mathur: May I know when this question of examination was taken up by the Government, and what considerations weighed with the Government to take up this question?

Shrimati Tarkeshwari Sinha: The demand for nationalisation dates back to 1944, and the demands have been made outside and inside Parliament. All these demands the Government is examing, but there are very wide implications, and therefore the examination has to be very carefully done.

Shri Harish Chandra Mathur: When did this start?

Shrimati Tarkeshwari Sinha: This is being done from time to time.

श्री प्रकाशवीर शास्त्री: क्या मैं जान सकता हूं कि सरकार ने जनरल इंब्योरेंस की चैंकिंग करने के लिये जो क्षेत्रीय कार्यालय बनाये हैं, उन क्षेत्रीय कार्यालयों के द्वारा सरकार को रिपोर्ट प्राप्त हुई है जिस से कि जनरल इंक्योरेंस के नियमों को कुछ कड़ा कर देने की ब्रावश्यकता है ? Mr. Speaker: This question is about nationalisation.

Dandakaranya Project

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Shri D. C. Sharma:
Shri P K. Deo:

Shri P. K. Deo:
*202. Shri Bhagwat Jha Azad:
Shri Bhakt Darshan:
Shri N. R. Laskar:

Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether an expert body is proposed to be set up to suggest the lines of development in the Dandakaranya project area; and

(b) if so, the details thereof?

The Deputy Minister in the Ministry of Works, Housing and Supply (Shri Jaganatha Bao): (a) and (b). The matter is under consideration.

Shri D. C. Sharma: May I know how long the matter has been under consideration, and when a final decision will be taken in view of the urgency of this problem?

Shri Jaganatha Rao: The Dandakaranya Development Authority was asked to prepare a master plan for the development of the area, and they appointed this National Council of Applied Exconomics to make a technoconomic survey of the area, but since the matter is going to be delayed, the Ministry wanted the Chief Administrator of the Authority to prepare a project report. His report is expected shortly. Thereafter, a committee will be appointed which will go into the question.

Shri D. C. Sharma: What are the items which will be covered by the project report that is going to be submitted to the Ministry?

Shri Jaganatha Rao: Broadly speaking, it is for the economic development of the area.

Shri Bhagwat Jha Azad: Since the Dandakaranya project has already a master plan which is oeing implemented from time to time, I would

like to know what aspect of it will be again examined by the committee that is proposed to be, though it is still only in the mind, set up.

Shri Jaganatha Rao: The first phase of development relates only to rehabilitation. The second phase is about industrialisation and economic development of the area.

श्री भक्त दर्शन: श्रीमान्, मैं यह जानना चाहता हूं कि इस कमेटी को नियुक्त करने की धावस्यकता ही क्यों ग्रनुभव की जा रही है ? क्या कोई बडी ग्रडचनें इस कार्य में पड गई हैं ?

Shri Jaganatha Rao: There is necessity for a committee to go into the question. Representatives of the Ministry of WHS, Finance, Commerce and Industry, and above all, the Planning Commission, have to sit together and examine all the recommendations and also in view of the emergency this question has to be re-examined.

Mr. Speaker: What was the special necessity for it.

निर्माण, श्रावास श्रौर संभरण मंत्री (श्रो मेहर चन्द खन्ना): मैं जनाब की खिदमत में श्रजं करदूं कि पहले जो स्कीम हम ने बनाई थी वह बसाने की थी, पांच छः हजार फैमिलीज को ले कर । तीन या चार हजार फैमिलीज इस साल जा रही हैं। श्रब हमें सोचना है कि चूंकि १८ या २० करोड़ रुपया लग चुका है इसलिये इस स्कीम को श्रागे कैसे चलाना है। हमेशा तो रिहैं बिलिटेशन की स्कीम नहीं रहेगी जनरल डेबलपमेंट होगा। यह देखना होगा कि यह कितने ग्रसों में होगा ग्रौर कितना रुपया लगेगा। मौजूदा हालत में यह नहीं कहा जा सकता कि हम श्रागे बढ़ सकेंगे या नहीं।

Shri Venkatasubbaiah: Till the expert committee report is finalised, will no industry be set up in that area?

Shri Jaganatha Rao: We have to find out the possibilities whether any industry can be set up there. Certainly the project report will have to be considered.